

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1274 of 2019

IN THE MATTER OF:

Sansing Ltd.

...Appellant

Versus

APL Metals Ltd.

...Respondent

For Appellant:

**Shri Mudit Sharma and Ms. Nandini Sharma,
Advocates**

For Respondent:

**Shri Krishnaraj Thakkar, Shri Saunak Sengupta
and Ms. Susmita Mohata, Advocates**

O R D E R

02.03.2020 This is part-heard Appeal and on 12th February, 2020, when direction was that the parties may prepare brief notes of arguments not more than three pages referring to pages concerned, without permission of this Bench, a big compilation has been filed by the Appellant which was never directed to be filed. We will have to check with the Registry as to how the same was received when there was no direction to file the same. The matter is treated not as part-heard.

List the Appeal on 7th April, 2020 for hearing.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md